

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 38(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016**

NAME OF THE COMPANY: Sh. Nand Lal Bhatia

V/s.

M/s Horizon Boardcast Electronics pvt.Ltd. & Ors

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242
of the Companies Act 2013.**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. A S - Chandhok, Sr. Adv.			
2.	NPS Chawla	Adv		
3.	Arveena Sharma	Adv		
4.	Ms. Sweeta Koppad,	Adv		

Respondent



1.	Mr. Siddharth Yadav, Adv.			
2.	Mr. Rakesh Ojha, Adv.			
3.	Ms. Vijeta Mukherjee, Adv.			
4.	Ms. Tanushree Ghosh, Adv.			
5.	Mr. Nishant Broadway, Adv.			

Petitioners,



ORDER

For order see C.P. 62(ND)/2015.